

<b>Sl. No.</b>	<b>File No.</b>	<b>Subject</b>	<b>Year</b>	<b>Remarks</b>
1	C/18013/3/1995-ADIIB	Regarding DBCWP No. 1245/2001 (UOI & Others) Vs. Ramesh Kumar & others and DBCWP No. 2129/2001 (UOI & anr.) Vs. Ramesh Saini & others filed by the Deptt. In the Hon'ble Rajasthan High Court Bench, Jaipur	1995	Matter was listed for hearing on 09.12.2016. The Commissionerate has been requested to intimate the present status of the case vide Board's letter dated 19.12.2016.
2	C/18013/101/2003-ADIIB	CAT case OA No. 214/2003 filed by BP Prajapati before the CAT Bench, Ahmedabad	2003	Clarifications desired by the concerned Commissionerate have been provided vide Board's letter dated 07.06.2017.
3	C/18013/67/2003-ADIIB	O.A. No. 558/2003 filed by K Raghusevram in CAT MADRAS BENCH	2003	All the CCAs have been requested to take necessary action in light of Supreme Court Judgement in A.Karunanidhi case vide letter dated 18.12.2015.
4	C/18013/119/2004-ADIIB	CAT case No. 826/CH/2004 filed by Shri Kiranpal & Ors. In the CAT, Chandigarh Bench, Chandigarh	2004	"No objection" was conveyed to allow the implementation of the order of the Apex Court dated 20.04.2010 vide Board's letter dated 29.09.2016
5	C/18013/44/2004-ADIIB	CAT Order dated 21-07-2010 in OA No. 239/09 filed by Sh. S. Udhyananni & 3 others	2004	Establishment order from the concerned Commissionerate received in 2011 and was found to be in order.
6	C/18013/20/2004-ADIIB	CAT case OA No. 67/2014 filed by Smt. Jiviben S. Chauhan in CAT, Ahmedabad	2004	Info. Sought from the Comm. Vide Board's letter dated 12.12.2005
7	C/18013/37 PT1/2004-ADIIB	W.P. No. 54092/03 filed by B.N Arun kumar vs. UOI	2004	file transferred to Ad.III.A section
8	C/18013/37 PT2/2004-ADIIB	W.P. No. 54092/2003 filed before the HC of karnataka bangalore by B.N. Arun Kumar	2004	file transferred to Ad.III.A section

9	C/18013/4/2008-ADIIB	Padmavathi case	2008	case closed
10	C/18013/37/2009-ADIIB	Contempt petition no 310/00075/14 in OA no 782/2009 filed by K Murugan and others	2009	High Court, Madras has passed the order in Department's favour.
11	C/18013/65/2010-ADIIB	Implementation of the order dated 11-11-2010 passed by the Hon'ble CAT, Allahabad in OA no. 1055 of 2009- Ajay Kumar Singh Vs. UOI & Others- Guidance	2010	Action taken report received from Comm. Of Customs (P) and same was put up for info. In Board on 18.11.2011
12	C/18013/49/2010-ADIIB	Reference received from Ranchi commissionerate Patna regarding implementation of order dated 24/06/2010	2010	Comm. Was advised to refer the cases to Board prior to implementation of adverse orders in future, vide Board's letter dated 25.11.2010
13	C/18013/21/2010-ADIIB	OA NO.192/2010/ -199/2010 filed by Vaibhar Bhaskar Lohar and others vs. UOI and others in CAT bombay bench, Mumbai	2010	Comm. Was forwarded a copy of the said OA and requested them to take necessary action vide Board's letter dated 15.04.2010
14	C/18013/60/2010-ADIIB	SLP against order dated 27.09.2010 by HC Kerala in case of C.K. Sathy	2010	Comm. Was intimated about the grant of ex-post facto regularisation of C.K. Sathy vide board's letter dated 13.05.2016
15	C/18013/33/2010-ADIIB	Case no. MA/28/10 and MA/201/08 filed by sh. I.K Parman and others before CAT, Ahmedabad bench	2010	Comm. Was requested to defend the case as per Board's letter dated 08.07.2010
16	C.18013/35/2010-Ad.III.B	Folder information received from various Commissionerate proposal for filing SLP against the order 28.06.2010 in WP No.13473 of 2010 in the case Smt. K. Valliammal	2010	Information called for from All CCAs
17	C/18013/45/2010-ADIIB	Estt. Implementation of CAT's order dated 21/07/2010 in the OA no. 215/2009 filed by shri P Ramaswamy, temporary status casual labourer	2010	No new decision was required. Comm. Was asked the reason for sending it to the Board vide Board's letter dated 24.09.2010

18	C/18013/22/2010-ADIIB	OA NO. 223 of 2010 filed by shri namdeo rama adhav vs. UOI and others	2010	Original copy of judgement dated 09.03.2010 was forwarded to the Comm. In April, 2010
19	C/18013/58/2010-ADIIB	Legal CAT Hyderabad bench,- OA NO.97/2009 filed by shri B MURALIDHAR RAO and 4 others	2010	SLP filed against the W.P. No. 26716/2010 and dismissed by Supreme Court of India and Commissioner of Central excise Guntur was requested implement the CAT order vide Board's letter 4th March, 2011.
20	C/18013/42/2010-ADIIB	Petition for SLP (civil) no.14367/2010 filed by shri Bachan Singh and thers vs UOI and others	2010	The concerned Commissionerate has been requested to defend the case before the CAT, Chandigarh vide Board's letter dated 21.06.2017. Hearing is on 09.10.2017.
21	C/18013/57/2010-Ad.III. B	CAT, Cuttack Bench's order dated 8-9-2010 disposing of OA No.278/2008 filed by Bisikeshan Naik & others Vs. UOI	2010	Vide Board's letter dated 30th December, 2010 the Chief Commissioner of Central Excise, Customs & Service Tax was requested to examine the matter and take necessary action..
22	C/18013/37/2010-ADIIB	OA NO. 2087/2010 filed by shri umrav singh vs. UOI and others regarding	2010	Vide Board's letter 9th August, 2010, The Additional Director (Admn), Directorate General of Central Excise Intelligence was requested to defend the case on behalf of all the respondents.
23	C.18013/40/2010-Ad.III.B	SLP © No.20502 of 2010 filed by Shri Ramesh Chand & Others Vs. UOI	2010	Vide Board's letter dated 25th January , 2011 Sh. B.K. Prasad was requested to defend the case.
24	C/18013/27/2010-AD.III.B	OA NO. 303 of 2010 filed by Smt. M. Sahilaja, Sweeper-cum-water carrier Central Excise , Hyderabad before CAT, Hyderabad	2010	WP No.39986 of 2012 filed before before Hon'ble High court of Andhra Pradesh and Chief Commissioner of Customs Central Excise & Service Tax, Hyderabad was requested to defend the case on behalf of all respondents vide Board's letter dated 7th March, 2012
25	C/18013/19/2010-ADIIB	SLP No. 22917/2009 filed by sh. P.S. Narasimhan, E.O. Custom house chennai	2010	CC Chennai Zone was informed that the counter affidavit has been filed in Hon'ble Supreme Court of India vide letter dt. 21.3.2016.
26	C/18013/56/2011-ADIIB	Hon'ble high court of madras order dated 22/09/2011 in W.P NO. 2427/2009 in the case of shri Durai Raj and G Baskar	2011	The concerned Commissionerate has been requested to depute an Officer to brief the Govt. Advocate in the said matter vide Board's letter dated 26.07.2016

27	C.18013/79/2012-Ad.III.B	Implementation of CAT, Chandigarh order dated 7.8.12 in OA No.911/PB/2011 titled as Narain Singh and Others Vs. Union of India & Ors	2012	CAT order dated 22.2.2013 forwarded to All CCAs and requested to tag it in all similar on going cases in different courts vide Board's letter 12th April, 2013
28	C/18013/42/2012-ADIIB	OA 145/2008 filed by Shri Gangappa Madar, Hon'ble Division, Casual Labourer of Central Excise, Belgaum Commissionerate	2012	Casual workers regularised vide Board's letter dated 20.10.2016
29	C/18013/46/2012-ADIIB (Part 2)	Granting of temporary status in r/o shri KRISHNASWAMMY and others OA NO.128/2008 casual labourers of central excise commissionerate BELGUM	2012	Casual workers regularised vide Board's letter dated 20.10.2016
30	C/18013/42/2012-ADIIB (Part)	Filing of SLP against Hon'ble CAT order dated 24.06.2016 in Contempt petition No. 61/2012 filed by Shri Kariswamy Dadwad & others	2012	Casual workers regularised vide Board's letter dated 20.10.2016
31	C/18013/46/2012-ADIIB	Filing of SLP against Hon'ble CAT Order dated 24.06.2016 in contempt Petition No. 62/2012 filed by Shri Gangappa	2012	Casual workers regularised vide Board's letter dated 20.10.2016
32	C/18013/64/2012-ADIIB	Order dt. 3/7/2012 passed by hon'ble CAT mumbai in oa no. 179/2009 in the case of shri A.R. Parmar vs. UOI and others	2012	Comm. Has been advised to challenge the CAT order dated 03.07.2012 vide Board's letter dated 27.07.2012
33	C/18013/95/2012-ADIIB	OA NO.796/2012 Filed by shri K JAYAKUMAR for regularisation in group D service before the CAT Ernakulam regarding	2012	Comm. Has been informed that Govt. has not formulated any further policy w.r.t. regularisation of CLTS, vide Board's letter dated 17.05.2013
34	C/18013/27/2012-ADIIB	Hon'ble CAT hyderabad order dated 30/1/2012 in OA NO. 952/2010	2012	Comm. Has been requested to challenge the order dated 30.01.2012 vide Board's letter dated 12.07.2012
35	C/18013/71/2012-ADIIB	OA NO.360/2012 filed byshri K SURESH vs UOI and others	2012	Comm. Has been requested to defend the case as per Board's letter dated 28.08.2012

36	C/18013/53/2012-ADIIB	OA no. 284/2012 filed by shri S. MAHBOOB vs. UOI and others regarding	2012	Comm. Has been requested to defend the case as per Board's letter dated 12.07.2012
37	C/18013/54/2012-ADIIB	OA NO.285/2012 filed by smt. HULIGAMMA VS. UOI and others	2012	Comm. Has been requested to defend the case vide Board's letter dated 18.07.2012
38	C/18013/47/2012-ADIIB	Order of the hon'ble CAT in OA NO.2130/2011 filed by shri GOPAL DASS regarding regularisatio of casual labourers with temporary status	2012	Comm. Has been requested to furnish a factual report vide Board's letter dated 04.06.2015
39	C/18013/89/2012-ADIIB	CAT order dated 26/07/2012 in OA NO.1169/2011 filed by smt. D NAGA LAXMI before CAT Hyderabad bench - seeking legal opinion	2012	Comm. Has been requested to furnish copies of OA, reply of respondents and CAT order vide Board's letter dated 07.11.2012
40	C/18013/7/2012-ADIIB	Judgement of hon'ble high court in writ petition no. 2586 to 2588 of 2011 in r/o shri E.G. PAWAR , S.N.MORE and M.M. GOYATHALE	2012	Comm. Has been requested to implement the order dated 25.11.2010
41	C/18013/24/2012-ADIIB	Hon'ble CAT , chennai bench order dated 20/01/2012 in MA NO. 778/2011 in/ and OA NO. 91/2012 filed by smt R SELVI and 19 others	2012	Comm. Has been requested to issue a speaking order in the matter and ensure implementation of the order dated 25.07.2012 vide Board's letter dated .10.2012
42	C/18013/96/2012-ADIIB	OA No. 1132 of 2011 filed by Smt. P. Esther Rani in the CAT, Chennai Bench- regarding	2012	Comm. Has been requested to issue a speaking order in the matter vide Board's letter dated 23.01.2013
43	C/18013/86/2012-ADIIB	OA NO.1155 of 2011 filed by smt GURUVAMMA before the hon'ble CAT madras chennai reg.	2012	Comm. Has been requested to issue a speaking order in the matter vide Board's letter dated 23.11.2012
44	C/18013/73/2012-ADIIB	Representation of Sh. Surendra Upadhaya for grant of temporary status	2012	Comm. Has been requested to issue speaking order in the said matter

45	C/18013/41/2012-ADIIB	SLP NO. 2701/2011 filed by shri JAGIWAN RAM vs UOI and others	2012	Comm. Has been requested to provide certified copy of order dated 11.07.2014 vide Board's letter dated 04.08.2014
46	C/18013/57/2012-ADIIB	WP NO. 12178 OF 2012 filing of WP by shri P VIJAY KUMAR AND 5 others in th hon'ble madras high court regarding	2012	Comm. Has been requested to wait for the final decision of the Supreme Court in the said case
47	C/18013/33/2012-ADIIB	CAT, BOMBAY bench order dated 24/02/2012	2012	Comm. Was requested to collect the records reg. copies of judgements/orders vide Board's letter dated 03.12.2012
48	C/18013/85/2012-ADIIB	Order dated 25/7/2012 in the hon'ble high court of madras in wp no. 3301 of 2012 filed by E. SHAKTIVEL against oa no. 1352/2011 dated 02/12/2011	2012	Comm. Was requested to ensure implementation of order dated 25.07.2012 by issuing a speaking order vide Board's letter dated 08.11.2012
49	C/18013/77/2012-ADIIB	OA NO.983//2012 filed by shri D KUMAR AND 3others vs. UOI and others	2012	Comm. Was requested to file a writ petition before HC vide Board's letter dated 09.07.2012
50	C/18013/30/2012-ADIIB	CAT, BOMBAY OA no. 320/2016 shri S.N. KAMBLE and 2 others vs. UOI REG.	2012	Comm. Was requested to file a writ petition before Madras HC vide Board's letter dated 01.05.2013
51	C/18013/76/2012-ADIIB	OA NO. 988/2012 filed by M.BHARATHI and 2 others	2012	Comm. Was requested to file a writ petition before Madras HC vide Board's letter dated 17.05.2013
52	C/18013/32/2012-ADIIB	Implementation of hon'ble CAT chandigarh bench order dated 11/7/2011 in OA NO. 561/PB/2010 titled as ram murti and others vs. UOI and others reg.	2012	Comm. Was requested to file review petition in the said case vide Board's letter dated 15.05.2013
53	C/18013/75/2012-ADIIB	OA no. 414/2011 filed by shri RAMAKRISHNA VS. UOI and other regarding	2012	Comm. Was requested to send copies of OA, Reply statement etc. vide Board's letter dated 30.08.2012

54	C/18013/62/2012-ADIIB	Reference received from CBN, Gwalior regarding regularisation of casual workers	2012	Comm. Was requested to take necessary action in the matter as per 1993 scheme vide Board's letter dated 17.07.2012
55	C/18013/88/2012-ADIIB	OA NO. 519/2012 filed by shri FATIK LAYEK and anr vs UOI and others	2012	DGRI, New Delhi has been requested to defend the case as per Board's letter dated 18.10.2012
56	C/18013/46/2012-ADIIB (Part 1)	WP No. 72152/2012 filed before the Hon'ble High Court of Karnataka against OA No. 34/2008 (Shri Mahantesh S. Kanthi)	2012	Matter has been referred to DoPT along with Krishnamurthy and Anr. in file F.No. C. 18013/27/2017-Ad.IIB
57	C/18013/60/2012-ADIIB	Granting temporary status in r/o shri SRINIVAS S PARANDE casual labour Bagalkot range Dharwad division Belgum commissionerate	2012	Matter to be taken up with DoPT along with the case of Shri Krishnamurthy & Anr. In File F.No. C.18013/27/2017-Ad.IIB
58	C/18013/21/2012-ADIIB	OA no. 34/2008 in the case of shri MAHANTESH S KANTHI	2012	Matter to be taken up with DoPT along with the case of Shri Krishnamurthy & Anr. In File F.No. C.18013/27/2017-Ad.IIB
59	C/18013/10/2012-ADIIB	OA NO. 569-572 /2008 filed by RAJESH P MORE and others	2012	NACEN, Mumbai was requested to furnish present status report vide Board's letter dated 23.06.2016
60	C/18013/55/2012-ADIIB	OA NOS. 18-22/2012 filed by shri D.R. Parve, shri M.R. jogdard and shri V.N. WANKHEDE respectively	2012	No action required on this. It was put up for information in the Board on 09.07.2012
61	C/18013/58/2012-ADIIB	CAT order dated 20/01/2012 Passed in OA NO.1362/2011 by the hon'ble CAT madras in the case of shri D BALAKRISHNAN RAMNAD - grant of temporay status	2012	Original copies of Dasti notice sent to Central agency section for further action.
62	C/18013/35/2012-ADIIB	Implementation of hon'ble CAT Chandigarh order dated 23/02/2012 in case of shri MOHAN SINGH, RAM MURTI and others and TOSHI and others and RAJESH SALOHAR REG.	2012	SLP to be filed before the Supreme Court

63	C/18013/51/2012-ADIIB	Order dated 27/06/2013 passed by the CAT KOLKATA bench in OA no. 451 of 2012- Manoj Kumar	2012	The Comm. Was requested to examine the order dated 22.07.2013 and take necessary action vide Board's letter dated 24.09.2013
64	C/18013/44/2012-ADIIB	OA No. 1306 of 2010 filed by shri T. VIJAYA RAJ and others	2012	The concerned Commissionerate has been requested to furnish action taken report in the said matter vide Board's letter dated 25.05.2017
65	C/18013/45/2012-ADIIB	Implementation of Hon'le CAT chandigarh bench order dated 28/03/2012 in OA NO. 1006/PB/2011 in the case of Bushan Devi vs. UOI amd others	2012	Vide Board's letter dated 4th June, 2015 Chief Commissioner of Central Excise, Chandigarh was requested to examine the matter of Smt. Beeran for regularisation and send a report to the Board.
66	C/18013/44/2013-ADIIB	OA No. 2114/2013 filed by Sh. Ramesh Chand Jain	2013	Comm. Has been asked to defend the case as per Board's letter dated 18.07.2013
67	C/18013/18/2013-ADIIB	Filing of writ petition against order dated 05/07/2013 in OA no. 1404 of 2012 and OA 1413 of 2012 filed by smt. S. pushpa and 5 others and Sivakumar and others in the CAT madras bench regarding	2013	Comm. Has been requested to contest the order dated 05.07.2013 by way of filing a writ petition in HC vide Board's letter dated 01.10.2013
68	C/18013/40/2013-ADIIB	OA no. 480 of 2013 filed by shri M. SARAVAN and others before hon'ble CAT, madras bech regarding	2013	Comm. Has been requested to pass a speaking order vide Board's letter dated 17.05.2013
69	C/18013/33/2013-ADIIB	Order dated 10/10/2012 nof the hon'ble CAT, Madras bench passed in OA NO.1214/2011 filed by P SIVACHANRAN, SALEM	2013	Comm. Was advised to wait for the final decision in the said case in Supreme Court vide Board's letter dated 17.05.2013
70	C/18013/32/2013-ADIIB	order dated 10/10/2012 of the hon'ble CAT madras bench in oa no. 1191/2011 filed by shri C. KUMAR regarding	2013	Comm. Was advised to wait for the final decision in the said case in Supreme Court vide Board's letter dated 17.05.2013
71	C/18013/75/2013-ADIIB	OA No. 1006/2013-1011/2013 filed by Shri. Kishore Shetty and 5 others Vs. UOI and three others in the CAT Bangalore	2013	Comm. Was forwarded a copy of the said OA and requested them to take necessary action.



72	C/18013/14/2013-ADIIB	common order dated 22/01/2013 in OA no. 103/2011,104/2011,105/2011,106/2011,119/2011 and 120/2011	2013	Comm. Was forwarded copies of representations and was asked to examine the same vide Board's letter dated 21.02.2013
73	C/18013/26/2013-ADIIB	Order dated 20/01/2013 in OA no. 249/2012 in r/o shri kishore shetty and others	2013	Comm. Was forwarded the representations and requested to take necessary action in the matter vide Board's letter dated 05.04.2013
74	C/18013/72/2013-ADIIB	OA NO. 320/2013 filed by MD. MONTU SONOWAL and others vs UOI and others in CAT GUWAHATI	2013	Comm. Was intimated that ADC, Dibrugarh was already sent a reply, vide Board's letter dated 29.01.2015
75	C/18013/29/2013-ADIIB	Casual workers regularisation Hyderabad Zone	2013	Comm. Was intimated that their proposal cannot be considered, vide Board's letter dated 20.05.2013
76	C/18013/55/2013-ADIIB	OA No. 116/2013 filed by Shri Siddiqui Ex Casual labour before Hon'ble CAT, Hyderabad regarding.	2013	Comm. Was requested to defend the case and intimate the outcome of the case as per Board's letter dated 01.10.2013
77	C/18013/15/2013-ADIIB	OA NO. 1413/2012 filed by shri S SIVAKUMAR and 4 others before hon'ble CAT MADRAS bench, reg.	2013	Comm. Was requested to defend the case as per Board's letter dated 07.03.2013
78	C/18013/34/2013-ADIIB	OA NO.202/2013 filed by S NATARAJAN anr before hon'ble CAT madras bench	2013	Comm. Was requested to defend the case as per Board's letter dated 14.05.2013
79	C/18013/59/2013-ADIIB	CAT case OA No, 655/2013 filed by Shri R. Rajesh Vs. UOI and others in the CAT Bangalore	2013	Comm. Was requested to defend the case as per Board's letter dated 16.09.2013
80	C/18013/57/2013-ADIIB	Original application no. 652/2013 by Shri R. Basavanaju Vs. UOI and other in the CAT Bench Bangalore	2013	Comm. Was requested to defend the case as per Board's letter dated 16.09.2013

81	C/18013/67/2013-ADIIB	OA No.958/2013 filed by Annapurna vs. UOI and others in the CAT Bangalore Bench	2013	Comm. Was requested to defend the case on 11.11.2013 vide Board's letter dated 31.10.2013
82	C/18013/2/2013-ADIIB	OA No. 1688/2013 filed by Shri M. Samiullah Vs. UOI and ORS in CAT Madras bench	2013	Comm. Was requested to defend the case vide Board's letter dated 01.01.2014
83	C/18013/58/2013-ADIIB	legal order dated 15/07/2013 in RA no. 18 of 2013 [in OA no. 1048/2012 filed by smt. G. Chitra Grant of temporary status for contingent casual labourer- regarding	2013	Comm. Was requested to defend the case vide Board's letter dated 16.09.2013
84	C/18013/61/2013-ADIIB	W.P No. 3129/2013(appealate side) filed by P. Narsappa Vs. UOI against Mumbai Cat'S date 22/07/2011 in OA No. 352/2009 reg.	2013	Comm. Was requested to file A-I-R in HC vide Board's letter dated 08.10.2013
85	C/18013/42/2013-ADIIB	Notice U/s 80 CPC regarding compassionate apponitment of Shri Keemtilal S/o late Shri Gurudayal chand	2013	Comm. Was requested to forward enclosures relating to the case as per Board's letter dated 24.09.2013
86	C/18013/31/2013-ADIIB	OA No. 129/2013 filed by Shri kutti krishna M before CAT, Ernakulam bench	2013	Comm. Was requested to move a suitable application in consultation with the Govt. Counsel vide board's letter dated 16.05.2013
87	C/18013/38/2013-ADIIB	HON'BLE CAT order 12/02/2013 in oa no. 1590/2011 filed by shri G. GNANAPRAKASHAN TSCL	2013	Commissionerate has given offer of appointment to Shri Gnanaprakashan TSCL. Same has been put up for information in the Board on 10.09.2014.
88	C/18013/62/2013-ADIIB	OA No. 152/1996 filed by Sh. Vinubhai Solanki in CAT Ahmedabad	2013	Copy of notice dated 20.09.2013 was forwarded to the Comm. Vide Board's letter dated 09.10.2013
89	C/18013/17/2013-ADIIB	HON'BLE CAT chandigarh bench order dated 4/12/2012 in OA NO. 92/PB/2012 titled as SURJAN SINGH and others vs. UOI and others	2013	Draft affidavit was returned to the Comm. And was found to be in order, vide board's letter dated 15.02.2013

90	C/18013/35/2013-ADIIB	regarding OA NO. 23/2012,24/2012 and 25/2012	2013	No action required in the case and put up for info. In the board on 14.05.2013
91	C/18013/21/2013-ADIIB	Filing of W.P. before hon'ble high court of andhra pradesh against the order dt. 26/7/2012 of hon'ble CAT, hyderabad in OA no. 73/2012 filed by smt. S. saradamma regarding	2013	No action required in the case and put up for info. In the board on 15.02.2013
92	C/18013/39/2013-ADIIB	OA NO.549/2013 filed by shri S NATARAJAN before hon'ble CAT MADRAS bench	2013	No action required on this. It was put up for information in the Board on 04.06.2013
93	C/18013/16/2013-ADIIB	OA no. 65/2013 filed by shri M.MOHAN before hon'ble CAT MADRAS bench regarding	2013	No action required on this. It was put up for information in the Board on 13.02.2013
94	C/18013/20/2013-ADIIB	filing of WP before hon'ble HC of andhra pradesh against the one dated 26/07/2012 of hon'ble CAT HYDERABAD in OA NO.39/2012 filed by shri K RAMA REG.	2013	No action required on this. It was put up for information in the Board on 15.02.2013
95	C/18013/9/2013-ADIIB	Petition for Special leave to Appeal (civil) No. 12183-12184 of 2012 (Shri Netrapal Singh)	2013	Reply sent to VIP (Ms. Neelam Sonkar) vide Board's letter dated 16.03.2017
96	C/18013/68/2013-ADIIB	OA No. 229/2013 filed by Mainuddin khan and Ors Vs. UOI and Ors before CAT Guwahati	2013	Representation rcd. From the petitioner for regularisation.
97	C/18034/68/2013-ADIIB	Regarding Court Case in OA No. 198/2015 in the matter of Smt. P.K.Manstar and others Vs UOI and others listed before honourable CAT Principal bench New Delhi regarding withdrawl of resignation of Shri K.D. Manstar	2013	The concerned Commissionerate has been requested to file a writ petition in the appropriate High Court vide Board's letter dated 31.08.2017
98	C/18013/78/2013-ADIIB	Oral order dated 20/09/2013 pf High Court of Gujrat in the case of Vinubhai Solanki Vs UOI in SCA No. 3648/2012	2013	Zone's letter dated 26.09.2013 was put up for information.

99	18013/36/2013-Ad.III-B	O.A.No. 4034/2016 before Hon'ble CAT, PB, New Delhi filed by Shri Namit Kishore Chaturvedi & Anr. regarding re-allocation of Zone-	2013	Sent vetted Counter Affidavit for filing in the Hon'ble CAT, PB on August, 2017
100	18013/36/2013-Ad.III-B	SLP Civil No. /2017 regarding termination the services of Shri Manoj Kumar	2013	Request for filing of Review petition, file sent to Ministry of Law & Justice on 28 <sup>th</sup> August, 2017
101	C/18013/01/2014-ADIIB	OA No. 4316/2013 filed by Shri Jagbir Singh in CAT, New Delhi	2014	Comm. Has been asked to defend the case as per Board's letter dated 01.01.2014
102	C/18013/26/2014-ADIIB	OA No. 179/2014 filed by Sh. Jageshwar Kumbhar before CAT, Cuttack	2014	Comm. Has been asked to defend the case as per Board's letter dated 10.06.2014
103	C/18013/37/2014-ADIIB	OA No. 310/01160/2014 filed by Smt. S. Usha before CAT, Madras	2014	Comm. Has been asked to defend the case as per Board's letter dated 11.09.2014
104	C/18013/12/2014-ADIIB	OA No. 310/00100/2014 filed by Smt. S. Amrutha in CAT madras	2014	Comm. Has been asked to defend the case as per Board's letter dated 20.03.2014
105	C/18013/77/2014-ADIIB	contempt petition civil no. 63/13 chiranjilal Chanda vs Shri Sumit Bose and others M/o Finance department Revenue	2014	Comm. Intimated that contempt petition was dismissed by CAT, Jodhpur and the same was put up for info. In the Board on 03.10.2013
106	C/18013/32/2014-ADIIB	OA no.742/2014 filed by shri D N Kumar Swamy vs. UOI and others before Administrative Tribunal Bangalore Bench for grant of temporary status	2014	Comm. Was asked to examine the CAT order vide Board's letter dated 08.08.2014
107	C/18013/38/2014-ADIIB	regularisation of Casual labour temporary status to Hon'ble HC of Madras order dated 28/11/2013 in WP no.29298/2013 filed by the dept. in the case of shri G. Grana Prakashan TSCL	2014	Comm. Was intimated that the matter has been taken up with DoLA, vide Board's letter dated 15.05.2014

108	C/18013/56/2014-ADIIB	Order dated 28.08.2014 passed by CAT, Bangalore in OA No. 1023/2013 filed by Shri SP Santhosh	2014	Comm. Was requested to consider the case on compassionate grounds vide Board's letter dated 15.12.2014
109	C/18013/21/2014-ADIIB	OA no. 63/2014 filed by smt. A M Deshmukh CLTS vs UOI and others	2014	Comm. Was requested to defend the case vide Board's letter dated 15.05.2014
110	C/18013/8/2014-ADIIB	Proposal for filing SLP against the high court of JK order 11-12-2013 in SWP 703/2013 filed by UOI vs Rinchin Palgais	2014	Comm. Was requested to implement the order of HC, J & K dated 11.12.2013 vide Board's letter dated 01.06.2015
111	C/18013/43/2014-ADIIB	Legal notice cum mercy petition for grant of temp. status- Shri Naresh Kumar	2014	Reply was sought from the Comm. Vide board's letter dated 26.09.2014
112	F.No.C.18013/39/2014.Ad.III.B	O.A. No. 3050/2014 filed by Ms. Pooja Gupta V/s SSC &Ors. before Hon'ble CAT, Principal Bench, New Delhi – reg	2014	Letter was issued on 19.09.2014 requesting SSC, Head Quarter, New Delhi to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
113	F.No.C.18013/40/2014.Ad.III.B	O.A. No. 3021/2014 filed by Shri Pradeep Kumar V/s SSC &Ors. before Hon'ble CAT, Principal Bench, New Delhi – reg.	2014	Letter was issued on 19.09.2014 requesting SSC, Head Quarter, New Delhi to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
114	F.No.A.12012/10/2014.Ad.III.B	O.A. No. 200/00716/14 filed by Shri GhanshyamDamorV/s UOI &Ors. before Hon'ble CAT, Jabalpur Bench, Jabalpur for Compassionate Ground appointment – reg.	2014	
115	F.No.C.18013/52/2014.Ad.III.B	O.A. No.1094/2014 filed by Smt D. H. Sudha V/s UOI &Ors. before Hon'ble CAT, Bangalore Bench, Bangalore for Compassionate Ground appointment – reg	2014	Letter was issued on 12.11.2014 requesting CCA, Bangalore to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
116	F.No.A.18013/ /2014.Ad.III.B	O.A. No. 734/2014 filed by Shri S.S. Pandav, seeking relief to set aside the proceedings dated as illegal, arbitrary and for consequential orders, before CAT, Mumbai – regarding.	2014	

117	F.No.A.18013/19/2014.Ad.III.B	O. A. No. 178/2014 filed by S. R. Jadhav V/s UOI &Ors. before Hon'ble CAT, Bombay Bench for Compassionate Ground appointment – reg.	2014	Letter was issued on 02.05.2014 requesting CCA, Mumbai to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
118	F.No.A.18013/03/2014.Ad.III.B	O. A. No. 445/2013 filed by Shri Kamalbai Narshibhai Chavda V/s UOI &Ors. before Hon'ble CAT, Ahmedabad Bench for Compassionate Ground appointment – reg.	2014	Letter was issued on 27.01.2014 requesting CCA, Ahmedabad to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
119	F.No.C.18013/17/2014-Ad.III.B	O.A. No. 525/2013 filed by Manish Vyas V/s UOI & Ors. Before Hon'ble CAT, Jodhpur Bench– reg.	2014	Letter was issued on 04.07.2016 requesting CCA, Jodhpur to issue a reasoned speaking order in accordance with policies/guidelines of DOPT in the matter.
120	18013/49/2014-Ad.III-B	O.A.No. 3370/2014 before Hon'ble CAT, PB, New Delhi filed by Sh. Shailendra Kumar. regarding allowing him to join for Stenographer	2014	File is not traceable.
121	18013/49/2014-Ad.III-B	O.A.No330/01520/2015 before Hon'ble Allahabad Bench filed by Shri Prashan Kr. Nayak regarding allowing him to join as Inspector (Central Excise	2014	Hearing on 06.10.2017
122	C/18013/43/2015-ADIIB	oa NO. 371/2012/ filed by mr. vinod,H. dervalia vs. uoi and others before CAT ahemdabad bench regarding	2015	Comm. Has been requested to defend the case before CAT vide Board's letter dated 14.08.2015
123	C/18013/60/2015-ADIIB	OA no. 060/00971/2015 filed by shri manoj kumar vs union of india and others in the CAT chandigarh	2015	Comm. Has been requested to defend the case before CAT vide Board's letter dated 19.11.2015
124	C/18013/27/2015-ADIIB	CWP NO.26063 OM of 2014 filed by UOI and others vs SURJIT KAUR and others	2015	Comm. Has been requested to defend the case before CAT vide Board's letter dated 21.09.2016
125	C/18013/51/2015-ADIIB	OA No. 1259-1261 filed by CM Devaray and others before CAT, Bangalore	2015	Comm. Has been requested to defend the case before CAT vide Board's letter dated 24.09.2015

126	C/18013/28/2015-ADIIB	oa no. 310/01015/2015 filed by s jayaseelam and anr vs. uoi represented by the secretary mof, dept of rev cbec	2015	Comm. Has been requested to defend the case vide Board's letter dated 07.08.2015
127	C/18013/14/2015-ADIIB	OA No. 1122/2014 filed by Sh. R. Anilkumar for regularisation	2015	Comm. Has been requested to defend the case vide Board's letter dated 17.02.2016
128	C/18013/46/2015-ADIIB	review application no 170/000005/2015 in oa no. 21/2013 filed by shri B.M. HONNURAPPA vs uoi in CAT bangalore	2015	Comm. Has been requested to defend the case vide Board's letter dated 20.08.2015
129	C/18013/5/2015-ADIIB	OA No. 060/01157/2014 filed by shri surinder kumar and others vs uoi and others before the CAT Chandigarh bench regarding regularisation of services	2015	Comm. Has been requested to defend the case vide Board's letter dated 28.01.2015
130	C/18013/12/2015-ADIIB	OA NO.350/01561/2014 filed shri RANA PRATAP GHOSH against UOI and others before hon'ble tribunal bench Kolkatta-reg.	2015	Comm. Has been requested to defend the case vide Board's letter dated 10.02.2015
131	C/18013/2/2015-ADIIB	Contempt application filed in OA NO.1231/2011 by shri SHAIK JAVED S/O RAHEED SHAIKH- retd. Sepoy before the hon'ble HYDERABAD REG.	2015	Comm. Has been requested to defend the case vide Board's letter dated 15.01.2015
132	C/18013/54/2015-ADIIB	OA No. 170/1293 to 1295 of 2015 filed by Shri C Palani & others before CAT, Bangalore	2015	Comm. Has been requested to file writ against the said CAT Order vide Board's letter dated 01.08.2016
133	C/18013/10/2015-ADIIB	representation for regularisation absorption in regular service in view of the order dated 08/08/2014 in oa no. case no. 877/2010 of CAT patna	2015	Comm. Has been requested to furnish factual report in the said matter vide Board's letter dated 10.02.2015
134	C/18013/41/2015-ADIIB	OA no. 170/00907-00912/2015 filed by kishore shetty and 5 others vs. uoi and ors in the CAT bangalore bench	2015	Comm. Has been requested to furnish factual report in the said matter vide Board's letter dated 25.07.2016

135	C/18013/22/2015-ADIIB	WP No. 1357 of 2014 filed by UOI and others vs. sumla shadkar chavan, casual labourer for grant of temporary status with all consequential benefits	2015	Comm. Has been requested to implement the orders of the Tribunal vide Board's letter dated 21.07.2016
136	C/18013/29/2015-ADIIB	OA NO. 65/2013 Filed by M MOHAN casual labourer before	2015	Comm. Has intimated that they have filed a writ petition before HC, Chennai in the said matter and same was put up for info. On 14.07.2016
137	C/18013/66/2015-ADIIB	W.P. No. 1380/2002 filed by Shri Sitaram, S/o Shri Mahadeorao Weltulkar before HC, Bombay	2015	Comm. Requested to defend the case and intimate present status vide Board's letter dated 05.01.2016
138	C/18013/40/2015-ADIIB	Order dated 11.05.2015 in CWP No. 9126 of 2015 in OA No. 930/PB/2013 in case of Sh. Daleep Kumar	2015	Comm. Was requested to forward a certified copy of Court order dated 29.04.2016 vide Board's letter dated 24.05.2016
139	C/18013/50/2015-ADIIB	oa no. 325/2015 with mp 614/2015 filed by shri santosh B.dhandhalekar uoi and 3 ors in the Hon'ble CAT Bombay brach	2015	Comm. Was requested to intimate the present status of the case as hearing wa son 26.08.2015, vide Board's letter dated 16.09.2015
140	C/18013/44/2015-ADIIB	OA no.310/00847/2015 filed by M. MUNIPANDI and 2 ors VS UOI in the CAT madras	2015	Comm. Was requested to intimate the status of the case after hearing was held on 10.08.2015, vide Board's letter dated 17.08.2015
141	C/18013/42/2015-ADIIB	OA NO. 2275/2015 in the matter of MITHLESH PASWAN and others vs. UOI and others	2015	Comm. Was requested to intimate the status of the case after hearing was held on 12.08.2015, vide Board's letter dated 14.08.2015
142	C/18013/52/2015-ADIIB	Petition for special leave to Appeal (Civil No. 24687 of 2015) filed before Hon'ble Supreme Court of India titled as Jatinder Kapoor Vs. UOI & Others seeking benefit at Kiral pal & others	2015	Commissionerate has been requested to file SLP before the Supreme Court
143	C/18013/30/2015-ADIIB	Request for grant of temporary status and regularisation of service as per Hon'ble CAT orders and contempt petitions filed against the Revenue Secretary and Chief Commissioner, Bangalore	2015	concurrency to implement CAT Order No. 1293-95/2015 accorded to the concerned Commissionerate vide Board's letter 24.04.2017



144	C/18013/39/2015-ADIIB	OA no. 62/00009/2015 filed by arsh majid vs uoi and others	2015	Cse was listed for hearing on 30.01.2017. Comm. Was requested to intimate the present status of the case vide Board's letter dated 03.03.2017
145	C/18013/58/2015-ADIIB	Petition for special leave to appeal civil no.24085 /2015 filed before hon'ble SC of india titled BALWINDER SINGH and others vs UOI	2015	Draft counter affidavit found to be in order and same has been intimated to the Comm. Vide Board's letter dated 29.12.2015
146	C/18013/37/2015-ADIIB	Review petition no. 33/2013 and 34/2013 in OA NO. 215/2008 AND 220/2008 UOI vs shri MANOJ VASANT JADAV and SHRI GUNWANT DALPAT PURABIA mumbai commissionerate	2015	Draft review petition vetted and found to be in order. Same has been intimated to the Comm. Vide Board's letter dated 15.05.2017
147	C/18013/01/2015-ADIIB	Proposal for filing SLP before Hon'ble Apex Court against order dated 13.11.2015 in case of Dalbir Kaur	2015	Implementation of the said CAT order vide Board's letter dated 01.06.2015
148	C/18013/64/2015-ADIIB	Contempt notice of K.B. Sharma in respect of Jasvir Singh 7 others before CAT, Chandigarh	2015	Notice forwarded to the Comm. And requested to take necessary action vide Board's letter dated 24.11.2015
149	C/18013/25/2015-ADIIB	OA No. 2114/2013 filed by shri ramesh chandra jainth vs uoi and Others before CAT principal bench delhi	2015	Present status of the case requested from the Comm. Vide Board's letter dated 30.04.2015
150	C/18013/31/2015-ADIIB	OA No. 170/0031300322/2015 filed by Sh. Kashiram Prasad & 9 others casual contingent workers Vs. UOI & ors. In CAT, Bangalore	2015	The concerned Commissionerate has been requested to furnish details of proceedings of the case as well as next date of hearing vide Board's letter dated 11.11.2016
151	C/18013/8/2015-ADIIB	OA NO.38/2015 filed by shri M R KADAM vs UOI and others before the central administrative tribunal bombay bench MUMBAI reg.	2015	The concerned Commissionerate was requested to forward details of instructions and advice as tendered by the Govt. Counsel in the said matter vide Board's letter dated 25.05.2017
152	C/18013/26/2015-ADIIB	CWP No. 3967/2015 in COPC No. 543/2013 filed by Paras Ram Sharma before HC, Himachal	2015	The same has been put up for info. On 02.11.2015

153	C/18013/61/2015-ADIIB	OA No. 170/01532 to 01533 filed by Ramanna & Anr. Vs. UOI & Ors in the Central Administrative Tribunal Bangalore Bench, Bangalore	2015	Writ petition filed before High Court, Karnataka and the same was put up for information on 03.04.2017
154	F.No.A.18013/45/2015-Ad.III.B	O.A. No. 170/00984/2015 filed by Shri Ananda Yellappa Kamble Vs, UOI &Ors. before the Hon'ble CAT, Bangalore Bench for Compassionate Ground appointment – reg.	2015	Letter was issued on 17.08.2015 requesting CCA, Bangalore to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
155	F.No.A.18013/36/2015-Ad.III.B	O.A. No. 451/2014 filed by Shri Bijoy J. Vs, UOI &Ors. before the Hon'ble CAT, Ernakulam Bench for Compassionate Ground appointment – reg.	2015	Letter was issued on 17.08.2015 requesting CCA, Bangalore to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
156	F.No.A.18013/11/2015-Ad.III.B	O.A. No. 432/2014 filed by Sh. Anil Kumar Sharma Vs, UOI & Ors. before the Hon'ble CAT, Guwahati Bench for Compassionate Ground appointment – reg.	2015	
157	F.No.A.18013/63/2015-Ad.III.B	O.A. No. 30/01396/2015 filed by Ms. S.T. Rajathi D/o S. Thiyagarajan V/s UOI &Ors. in Hon'ble Central Administrative Tribunal, Madras Bench– regarding.	2015	Speaking order vide C.No. II/39/191/2012-Estt. dated 26.10.2016 has been passed by CCA, Chennai zone. The committee recommended her case for closure stating that she doesn't have merit.
158	F.No.C.18013/47/2015-Ad.III.B	Contempt Applicatio No. CP/310/00040 of 2015 in O.A. No. 1022 of 2013 filed by Smt. M. Soundaravalli V/s Ms. R. Shakuntala Chief Commissioner of Central Excise, Chennai before the Hon'ble CAT Madras Bench-Reg.	2015	Letter was issued on 02.05.2016 requesting CCA, Chennai zone to submit self-contained proposal with justification for consideration of competent Authority, as per rules.
159	F.No.C.18013/32/2015-Ad.III.B	O.A. No. 561/2015 filed by Shri Mohan Lal V/s Union Of India Ors. before Hon'ble CAT, Jodhpur Bench, Calcutta – reg.	2015	CCA, Jaipur zone vide dated 19.08.2016 has informed that speaking order has been passed stating that the committee recommended final closure of the case as applicant is married son in the light of DOPT' rules.
160	C/18013/16/2015-ADIIB	O.A. No. 4501/2014 filed by shri DILEEP SINGH SHAKTAWAT vs. UOI,CAT DELHI BENCH	2015	CC Vishakapatnam zone has been requested to defend the case vide letter dated 03.03.2015.
161	C/18013/17/2015-ADIIB	O.A. No. 255/2015 filed by sh. P. RAMBABU, hawaldar,CAT HYDERABAD BENCH	2015	CC Hyderabad zone has been requested to defend the case vide letter dated 18.03.2015.

162	C/18013/19/2015-ADIIB	O.A No. 291/00105/2015 filed by shri HEERA LAL vs. UOI, CAT JAIPUR BENCH	2015	CC jaipur zone has been requested to defend the case vide letter dated 25.03.2015.
163	C/18013/56/2015-ADIIB	O.A. No. 291/00465/2015 filed by sh vikas tyagi vs UOI	2015	CC Jaipur Zone has been requested to defend the case vide letter dated 13.10.2015.
164	18013/24/2015-Ad.III-B	OA No.1051/2015 before Hon'ble CAT, PB, New Delhi filed by Smt. Sonia Sharma regarding re-allocation of Zone-	2015	Status of the case is called from CC, CX, Delhi-I dated 9.8.17
165	18013/53/2015-Ad.III-B	OA No.2472/2015 before Hon'ble CAT, PB, New Delhi filed by Sh. Sandeep Sangwan regarding re-allocation of Zone-	2015	Call for status of the case from C, CX, New Delhi vide Board's letter dated 17.5.2017.
166	18013/59/2015-Ad.III-B	OA No.4041/2015 2015 before Hon'ble CAT, PB, New Delhi filed by Sh. Manish Kumar regarding re-allocation of Zone-	2015	Status of the case is called from CC, CX & Customs, Cochin dated 9.8.17
167	18013/59/2015-Ad.III-B	OA No.4158/2015 before Hon'ble CAT, PB, New Delhi filed by Sh. Aman Kumar Gupta regarding re-allocation of Zone-	2015	from CC, CX, Delhi-I dated 9.8.17
168	18013/24/2015-Ad.III-B	SLP Civil No. /2016 Suryakant Pandit Saplake regarding non-submission of Caste Certificate in time frame	2015	-
169	C/18013/59/2016-ADIIB	CAT order dated 18.07.2016 passed by the Hon'ble CAT, Madras Bench in OA No. 959/2013 filed by Smt. Rani Mangammal, CLTS, Chennai	2016	Age relaxation has been granted to her and the Comm. Has been requested to take necessary action to implement the CAT order dated 18.07.2016 vide Board's letter dated 09.05.2017
170	C/18013/18/2016-ADIIB	Court cases relating to casual labour of Deptt. Of Revenue - seeking information by DOPT	2016	All commissionerates under CBEC have been requested to furnish their list of court cases vide Board's letter dated 23.05.2016

171	C/18013/61/2016-ADIIB	Prayer filed by Shri Rajesh Dabhade & others before the Hon'ble High Court, Mumbai, CAT & the Regional Labour Commissioner (Central) for grant of temporary status & regularisation	2016	Arrears granted to the said casual worker. However, with regards to compensation a writ petition has been filed before High Court vide Board's letter dated 19.12.2016
172	C/18013/8/2016-ADIIB	OA No. 063/00007/2016 filed by Shri Virender Singh Verma & Ors. Vs. UOI & Ors.	2016	Claim of the casual workers has been rejected by the Commissionerate and same has submitted for information in the Board vide their letter dated 20.07.2017.
173	C/18013/5/2016-ADIIB	OA NO. 700/2015 in CAT Bombay bench, MA Gaikwad & others	2016	Comm. Has been requested to defend the case on 04.04.2016 vide Board's letter dated 15.02.2016
174	C/18013/23/2016-ADIIB	OA No. 310/00756/2016 filed by S. Vijayalakshmi before CAT, Madras	2016	Comm. Has been requested to defend the case vide Board's letter dated 15.06.2016
175	C/18013/31/2016-ADIIB	OA No. 916 of 2016- Shri K. Mahadevan before CAT, Chennai	2016	Comm. Has been requested to defend the case vide Board's letter dated 15.07.2016
176	C/18013/33/2016-ADIIB	OA No. 170/00735/2016 filed by Sh. Dattatreya Pakkirapa before CAT, Bangalore	2016	Comm. Has been requested to defend the case vide Board's letter dated 18.07.2016
177	C/18013/25/2016-ADIIB	Hon'ble CAT, bangalore dated 11.02.2016 in RA No. 170/0005/2015 in OA No. 21/2013	2016	Comm. Has been requested to furnish action taken report vide Board's letter dated 30.06.2016
178	C/18013/43/2016-ADIIB	OA No. 916/2016 filed by Sh. K. Magadevan before CAT, Chennai	2016	Comm. Has been requested to furnish present status of the case vide Board's letter dated 03.10.2010
179	C/18013/24/2016-ADIIB	OA No. 290/0273/2015 filed by Late Sh. Chiranji Lal Chandra before CAT, Jodhpur	2016	Comm. Has been requested to intimate the present status of the case vide Board's letter dated 15.06.2016

180	C/18013/17/2016-ADIIB	W.P. No. 3181/2013 in the Hon'ble HC, Bombay, Nagpur Bench filed by All India Federation of Central Executive Officers, Nagpur	2016	Comm. Has been requested to take appropriate action in the matter vide Board's letter dated 12.05.2016
181	C/18013/38/2016-ADIIB	Review Application No. 330/00031/2016 in OA No. 1208/2015 filed by Shri Sandeep Gupta in CAT, Allahabad Bench	2016	Comm. was been requested to defend the case on 16.09.2016 vide Board's letter 23.08.2016
182	C/18013/34/2016-ADIIB	OA No. 170/00736/2016 filed by Sh. R. Rajesh before CAT, Bangalore	2016	Comm. was been requested to defend the case vide Board's letter 18.07.2016
183	C/18013/3/2016-ADIIB	OA. NO. 060/01102 of 2015 filed by RAJENDRA SINGH and others casual labours vs. UOI and others CAT, chandigarh	2016	Comm. Was requested to defend the case on 06.01.2016 vide Board's letter dated 20.01.2016
184	C/18013/11/2016-ADIIB	OA No. 246/2016 filed by Sh. OM Prakash before CAT, New Delhi	2016	Compliance affidavit filed before CAT and submitted for information in the Board on 11.08.2016
185	C/18013/33/2016-ADIIB	Reconsideration of order dated 22.04.2016 in r/o Sh. Jai Chand	2016	Copy of legal notice dated 16.08.2016 forwarded and the Comm. Has been asked to take action in the matter vide Board's letter dated 05.09.2016
186	C/18013/07/2016-ADIIB	WP No. 38286/2015 filed by ADG, DRI, Chennai in case of Sh. R. Shanmugam at HC, Madras	2016	DG, New Delhi and ADG, Chennai have been forwarded a copy of order dated 15.06.2017 vide Board's letter dated 21.08.2017
187	C/18013/28/2016-ADIIB	W.P. No. 12694/2013 filed by P. Lakshman in HC, Madras	2016	Matter listed for hearing on 07.07.2016. Submitted for information in Board on 30.06.2016
188	C/18013/15/2016-ADIIB	OA NO. 63/0007/2016 filed by shri Virender Singh Verma and 5 others, casual worker vs. UOI and others before the hon'ble CAT , chandigarh bench at chandigarh reg	2016	The concerned Commissionerate has been requested to pass a reasoned and speaking order in the said matter.

189	F.No.C.18013/13/2016.Ad.III.B	O.A. No. 350/00919/2015 filed by Shri Krishna Hazra V/s Union Of India Ors. before Hon'ble CAT, Principal Bench, Calcutta – reg.	2016	Letter was issued on 02.05.2016 requesting CCA, Kolkata zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
190	F.No.C.18013/32/2016.Ad.III.B	O.A 170/619/2016 Filed by Smt. K.C. Bhavani V/s the Chief Commissioner of Central Excise, Bangalore & Ors. in Hon'ble CAT, Bangalore Bench for the appointment on compassionate grounds-regarding.	2016	Letter was issued on 15.07.2016 requesting CCA, Bangalore zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
191	F.No.C.18013/47/2016-Ad.III.B	O.A. No. 290/00397/2016 filed by Shri Mohan Lal V/s UOI & Ors. in Hon'ble Central Administrative Tribunal, Jodhpur Bench– regarding.	2016	Letter was issued on 26.09.2016 requesting CCA, Jaipur zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
192	F.No.C.18013/45/2016.Ad.III.B	O.A 350/01019/2015 Filed by Smt. Munmun Bhattacharyya V/s UOI &Ors. in Hon'ble CAT, Calcutta Bench for the appointment on compassionate grounds-regarding.	2016	Letter was issued on 15.09.2016 requesting CCA, Kolkata zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
193	F.No.C.18013/48/2016-Ad.III.B	O.A. No. 290/00395/2016 filed by Shri Pradeep Charan V/s UOI & Ors. in Hon'ble Central Administrative Tribunal, Jodhpur Bench– regarding.	2016	Letter was issued on 26.09.2016 requesting CCA, Jaipur zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
194	F.No.C.18013/49/2016-Ad.III.B	O.A. No. 290/00394/2016 filed by Shri Bharat Jain V/s UOI &Ors. in Hon'ble Central Administrative Tribunal, Jodhpur Bench– regarding.	2016	CCA, Jaipur zone vide dated 11.04.2017 has informed M.A for deletion of name of UOI from array of respondents was filed before the Hon'ble CAT, Jodhpur. CAT vide order dated 17.01.2017 has allowed the MA & the name of Secretary has
195	F.No.C.18013/58/2016-Ad.III.B	O.A. No. 310/01341/2016 filed by Shri S. Karmegam Vs UOI & Ors in the CAT, Madras Bench for appointment on compassionate ground – reg	2016	Letter was issued on 22.11.2016 requesting CCA, Channai zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
196	F.No.A.12012/54/2016.Ad.III.B	CAT case OA No. 050/358/2015 filed by Smt. Meera Devi Vs. UOI in the CAT, Patna Bench for appointment of compassionate ground – reg.	2016	Letter was issued on 28.08.2017 requesting concerned commissionerate to take necessary action as per DOPT's circular dated 05.09.2016.
197	F.No.A.12012/12/2016-Ad.III.B	O.A 350/00603 of 2016 filed by Smt. Anita Pramanik (w/o late Shri Abani Kumar Pramanik) & others v/s Union of India & others regarding compassionate appointment of her son Shri Arpan Pramanik- reg.	2016	

198	F.No.C.18013/17/2016-Ad.III(B)	W.P 3181/2003 in the Hon'ble High Court of Judicature at Bombay, Nagpur Bench, Nagpur filed by all India federation of Cx Executive officers, Nagpur &Ors V/s UOI –reg.	2016	
199	F.No.C.18013/27/2016-Ad.III(B)	O.A No.603/2015 filed by Smt. G. Preetha Vs UOI & Others before Hon'ble CAT, Ernakulam Bench for appointment on compassionate ground-reg.	2016	Speaking order vide C.No. II/39/28/2015-Estt.(Cus) dated 10.04.2017 has been passed by CCA, Trichy. The committee recommended her case for closure.
200	F.No.C.18013/50/2016-Ad.III(B)	O.A No.310/00119/2015 filed by Shri C. Vimalan Vs UOI & Others before Hon'ble CAT, Madras Bench for appointment on compassionate ground-reg.	2016	CCA, Chennai zone has informed that the copy of legal opinion has been received as per Board direction and also informed that the case of same has been kept in pending for consideration against future vacancies.
201	F.No.C.18013/63/2016-Ad.III(B)	Order dated 29/9/2016 passed in W.P No. 17182/2007 filed by Shri Vishnu Sankar in O.A. 649/2015 of CAT, Ernakulam Bench-reg.	2016	Letter was issued on 03.01.2017 requesting CCA, Cochin zone to take advice of Central Government Standing Counsel for further necessary action within the stipulated time in the judgement order.
202	C/18013/14/2016-ADIIB	W.P. No. 12870/2015 filed by shri Mahender kumar sthapak vs. UOI, HC M.P	2016	Para wise comments have been vetted and CC, Bhopal Zone has been asked to prepare counter reply and defend the case vide letter dated 8.6.2016.
203	C/18013/20/2016-ADIIB	M.A. No. 310/00420/2016 in O.A. No. 310/00839/2016 reg. reprstion agnst transfer policy from AIACEGEO	2016	CC Chennai zone was requested to examine an ORDER dated 29.04.2016 and furnish report to the Board.
204	C/18013/21/2016-ADIIB	O.A. No. 060/00402/2016 filed by Arvinder singh, havaldar in chandigarh cx, CAT CHANDIGARH	2016	Speaking Order dated 08.08.2017 has been issued by CC chandigarh zone.
205	C/18013/36/2016-ADIIB	O.A.No. 462/2016 filed by Shri J.D.Vaidya V/s Union of India & Ors before Hon'ble CAT Bombay Bench, Mumbai	2016	CC Mumbai Customs Zone-I has been asked to defend the case vide letter dated 27.09.2016
206	C/18013/37/2016-ADIIB	CWP No. 25 of 2008 (Indu Shekhar and Others V/s Customs and Central Excise Ministerial Officers Association, Chandigarh	2016	File was transferred to Ad.III.A section and the case has been dealt in Ad.III.A section.

207	C/18013/39/2016-ADIIB	O.A. No. 2505/2016 filed by Shri Laxmi Kant Gaur & Ors. V/s U.O.I. & Ors. in Hon'ble CAT, Principal Bench, New Delhi	2016	Para wise comments have been furnished to CC, Delhi Zone and they have been requested to defend the case vide letter dated 7.9.2016.
208	C/18013/52/2016-ADIIB	O.A.643/2016 filed by Shri V.D.Kumbhare V/s UOI & Ors. before Hon'ble CAT, Bombay Bench, Mumbai	2016	CC Mumbai Customs Zone-I has been asked to defend the case vide letter dated 24.10.2016
209	C/18013/62/2016-ADIIB	O.A. 745/2016 filed by Lakshmi R.Iyer V/s U.O.I & Ors before Hon'ble CAT, Bombay Bench, Mumbai	2016	CC Mumbai Customs Zone-I has been asked to defend the case vide letter dated 19.12.2016
210	C/18013/33/2017-ADIIB	Regularisation of Casual Labour with CLTS and compliance of order dated 18.03.2017 of CAT, Lucknow in OA No. 203 of 2009- Ganesh Prasad Vs. UOI	2017	A scheme similar to 1993 scheme is proposed. All Commissionerates have been asked to verify data of their casual workers who are not covered in 1993 scheme. Thereafter, it will be taken with DoPT. Concurrence for
211	C/18013/13/2017-ADIIB	Compliance of oral order dated 11.01.2017 passed in OA No. 440 of 2016 by CAT, Ahmedabad Bench	2017	Ahmedabad Zone has been requested to pass a reasoned and speaking order vide the Board's letter dated 31.08.2017
212	C/18013/24/2017-ADIIB	WP No.6230 of 2002 (UOI through Secy., Min. of Finance Vs. Pramod Kumar) in r/o CAT's order dt. 14.02.2002 in OA No. 1254/1999-reg.	2017	Board vide its letter dated 05.05.2017 has requested the Commissionerate to depute an Officer to brief the Govt. Counsel on the matter.
213	C/18013/9/2017-ADIIB	OA No. 170/01025/2016 filed by Shri Javed & Ors. Vs. UOI before the CAT, Bangalore Bench regarding regularisation of services	2017	Case was listed for hearing on 06.02.2017. Commissionerate has been requested to intimate the present status of the case vide Board's letter dated 03.03.2017.
214	C/18013/43/2016-ADIIB	OA No. 432/2017 filed by Sh. Nitin Sathe before CAT, Bombay	2017	Comm. Has been requested to defend the case as per Board's letter dated 16.08.2017
215	C/18013/41/2017-ADIIB	OA No. 350/00840/2017 in r/o Sh. Manoj Rajak- CAT, Kolkata Bench	2017	Comm. Has been requested to defend the case on 17.01.2018 vide Board's letter 25.07.2017



216	C/18013/45/2017-ADIIB	Prayer filed by Shri DS Wadke & others before Regional Commissioner, Mumbai	2017	Commissionerate has been requested to grant arrears and file writ before HC with regards to compensation vide Board's letter dated 31.08.2017
217	C/18013/15/2017-ADIIB	OA No. 151/2017 filed by Shri LS Ray (casual labourers) Vs. Union of India & 3 ors. In the CAT, Bombay Bench, Mumbai	2017	Concerned Commissionerate has been authorised to file the counter affidavit in the CAT, Bombay Bench vide Board's letter dated 24.08.2017
218	C/18013/12/2017-ADIIB	OA No. 14/2017 filed by Shri P.H. Walavalkar & othrs. (casual labourers) vs. UOI & ors. In the CAT Bombay Bench, Mumbai	2017	Draft affidavit in reply has been vetted and the Concerned Commissionerate has been authorised to defend the case in CAT vide Board's letter dated 28.07.2017.
219	C/18013/27/2017-ADIIB	OA No. 170/000395-396/2016 filed by Shri Krishnamurthy & Anr. (CLTS) before the Hon'ble CAT, Bangalore Bench, forwarding of order dated 20.01.2017	2017	File has been put up with US ADIIB for necessary action
220	C/18013/19/2017-ADIIB	MA No. 46/2017 in OA 451/2012 filed by Shri Manoj Kr. Das & Ors. Vs. Union of India & 3 others before the Hon'ble CAT Calcutta Bench for regularisation of Service	2017	Hearing on 02.05.2017. Concerned Commissionerate has been requested to defend the case in the Tribunal.
221	C/18013/3/2017-ADIIB	OA No. 310/01734/2016 filed by Sh. R. thangaiah, casual labour with temporary status V/s UOI before the administrative tribunal, Madras Bench Commissionerate, reg- non-payment of wages.	2017	Hearing on 20.03.2017. Concerned Commissionerate has been requested to defend the case in the Tribunal.
222	C/18013/5/2017-ADIIB	OA No. 350/01760/2016 filed by Subir Das & Anr in Central Administrative Tribunal, Kolkata	2017	Hearing was fixed on 20.03.2017. The concerned Commissionerate has been asked to intimate the present status in the said matter.
223	C/18013/30/2017-ADIIB	Legal notice from KB Sharma, Advocate, Punjab & Haryana H.C. in cases of: Amit Kumar et. Al.	2017	Legal notice forwarded to the concerned Commissionerate and requested to take appropriate action as per Board's letter dated 21.06.2017
224	C/18013/11/2017-ADIIB	Shyam Sunder s/o Kanchhi Ram 'Balmiki' Raharbandh, Sindri, Dhanbad working as a casual labourer, Ranchi Zone, Patna (Bihar) Vs. UOI & Others	2017	Reminder issued to the concerned Commissionerate to furnish report in the said matter vide letter dated 24.08.2017

225	C/18013/28/2017-ADIIB	Order dated 27.06.2013 in OA No. 451 of 2012 & order dated 28.04.2016 RA 38 of 2013 (MA 350/00215/2014) prayer for early execution of order)	2017	Reply from Kolkata Zone has been received and was put up for information on 13.07.2017. The competent authority is not in a position to grant temporary status/regularization
226	C/18013/6/2017-ADIIB	OA No. 170/01026/2016 filed by Shri HC Revanna & Others Vs. UOI before the CAT, Bangalore Bench regarding regularisation of services	2017	Sent to Ad. IV Section to get clarification as to whether the Association (Customs Central Excise Commissionerate, Service Tax Daily Wages workers Association, Bangalore) is recognised or not.
227	C/18013/42/2017-ADIIB	MA/60/723/2017 in OA /60/507/2017 Jai Chand vs. CBEC	2017	The concerned Commissionerate has been requested to defend the case in Hon'ble CAT, Chandigarh vide Board's letter dated 03.08.2017. Hearing on 04.08.2017.
228	C/18013/8/2017-ADIIB	OA No. 170/012027/2016 filed by Shri R. Prabhu Vs. UOT before the CAT, Bangalore Bench regarding regularisation of services	2017	The date of hearing was 06.02.2017. Concerned Commissionerate has been asked to intimate the present status of the case.
229	C/18013/18/2017-ADIIB	OA No. 1293-95/2015 filed by Shri C. Palani before the CAT Bangalore Bench regarding regularisation of services	2017	Writ petition filed before High Court, Bangalore
230	F.No.C.18013/36/2017.Ad.III.B	O.A No.493/2016 filed by Shri Y.Y. Deshmukh Vs UOI & Others before Hon'ble CAT, Mumbai Bench in regard to appointment as Hamal on compassionate ground-reg.	2017	CCA, Mumbai-II has referred the case to Dept. of Legal Affairs to defend the case on behalf of all the respondents as per the extent the rules of DOPT. Letter is being issued to get present status of the case.
231	F.No.C.18013/38/2017-Ad.III(B)	O.A. No. 43/127/2017 filed by Smt. Dolly Sunar Vs Central Excise and Customs in Hon'ble CAT Guwahati Bench- reg.	2017	Letter was issued on 30.06.2017 requesting CCA, Shillong zone to defend the case on behalf of all the respondents.
232	F.No.C.18013/25/2017-Ad.III(B)	M.A 100/1284/2017 in O.A 100/1180/2017 Filed by Shri Rakesh Kumar V/s UOI & Ors. in Hon'ble CAT, Delhi Bench for appointment on compassionate grounds-regarding.	2017	Letter was issued on 17.05.2017 requesting the CCA, Delhi zone to defend the case on behalf of all the respondents and advise to file the application in consultation with the Govt. Standing Counsel to delete the name of Chairman, CBEC from
233	F.No.C.18013/34/2017-Ad.III(B)	O.A No.202/00235/2017 filed by Shri Sonu Vs UOI & Others before Hon'ble CAT, Jabalpur Bench for appointment on compassionate ground-reg.	2017	Letter was issued on 14.07.2017 requesting CCA, Bhopal zone to issue a reasoned speaking order as per guidelines of DOPT in the matter.

234	F.No.C.18013/35/2017-Ad.III(B)	O.A No.202/00236/2017 filed by Shri Manish Batham Vs UOI & Others before Hon'ble CAT, Jabalpur Bench for appointment on compassionate ground-reg.	2017	Letter was issued on 17.07.2017 requesting CCA, Bhopal zone to issue a reasoned speaking order in accordance with policies/guidelines of DOPT in the matter.
235	F.No.C.18013/1/2017-Ad.III(B)	CAT case OA No. 1257/2016 filed by Smt. Sunita UOI in the CAT, Patna Bench for appointment of compassionate ground – reg.	2017	Letter was issued on 23.01.2017 requesting CCA, Lucknow zone to take necessary action in the light of order passed by CAT, Allahabad dated 08.12.2016.
236	F.No.C.18013/04/2017-Ad.III.B	O.A 200/00030/2017 Filed by Shri Danish Khan and Ors V/s UOI & Ors in Hon'ble CAT, Jabalpur Bench for the appointment on compassionate grounds-regarding.	2017	Letter was issued on 23.02.2017 requesting CCA, Bhopal zone to take necessary action in the light of DOPT' guidelines and inform the present status of the case.
237	F.No.C.18013/14/2017.Ad.III.B	M.A 170/0002/2017 in O.A 82/2017 Filed by Smt. Lolakshi D Shriyan V/s UOI & Ors. in Hon'ble CAT, Bangalore Bench for appointment of her son on compassionate grounds-regarding.	2017	Letter was issued on 03.04.2017 requesting CCA, Bangalore zone to defend the case on behalf of all the respondents and request to intimate the present status of the case to the Board.
238	F.No.C.18013/39/2017.Ad.III.B	O.A 202/00235/2017 Filed by Shri Sonu V/s UOI & Ors in Hon'ble CAT, Jabalpur Bench for the appointment on compassionate grounds-regarding.	2017	Letter was issued on 14.07.2017 requesting CCA, Bhopal zone to issue a reasoned speaking order as per guidelines of DOPT in the matter.
239	F.No.C.18013/21/2017.Ad.III.B	W.P 102687/2016 Filed by Smt. Lalita Gajanan V/s UOI & Ors in Hon'ble High Court, Dharwas Bench, Karnataka for the appointment on compassionate grounds-regarding.	2017	Speaking order vide C.No. II/31/04/2006-Estt. dated 28.04.2017 has been passed by CCA, Bangalore zone. The committee recommended her case for closure.
240	F.No.C.18013/26/2017.Ad.III.B	O.A 290/77/2017 Filed by Shri Manish Vyas V/s UOI & Ors in Hon'ble CAT, Jodhpur Bench for the appointment on compassionate grounds-regarding.	2017	Letter was issued on 28.08.2017 requesting CCA, Jaipur zone to submit the outcome of this OA which was heard on 17.08.2017.
241	C/18013/16/2017-ADIIB	O.A.13/2016 filed by Shri Sanjay M.Kaudhare V/o M/o Finance & 2 ors. in Hon'ble CAT, Bombay Bench, Mumbai	2017	CC Mumbai Customs Zone-I has been asked to defend the case vide letter dated 3.4.2017.
242	C/18013/17/2017-ADIIB	O.A. 129/2017 filed by Ms. Kalpana Ravi Jadhav V/o M/o Finance & 2 Ors. in Hon'ble CAT, Bombay Bench, Mumbai	2017	CC Mumbai Customs Zone-I has been asked to defend the case vide letter dated 3.4.2017.

243	C/18013/22/2017-ADIIB	O.A. No. 206/2017 filed by Shri Manish Kumar & Ors. V/s U.O.I. & Ors. in Hon'ble CAT, Mumbai Bench, Mumbai	2017	CC Mumbai Customs Zone-I has been asked to defend the case vide letter dated 3.8.2017, Next date of hearing is 25.10.2017
244	C/18013/32/2017-ADIIB	O.A. No.54/2015 filed by Shri Laxmi Dutt Pancholi V/s U.O.I. & Ors. in Hon'ble CAT, Allahabad at Circuit Bench, Nainital	2017	Supplementary counter affidavit has been filed by CCA, a copy of the same has been received in the Board vide letter dated 09.08.2017
245	18013/10/2017-Ad.III-B	O.A.No. 20/2017 before Hon'ble CAT, PB, New Delhi filed by Sh. Parveen & Anr. regarding re-allocation of Zone-	2017	Para-wise comments for preparing counter Affidavit have been sent to Principal Comm. of CX, New Delhi.